			Sumn	nary of List of Cre	ditors				
		In the N		s FOCUS REALCO		MITED			
	Summary	of claims received	Summary o	f Claims admitted	Amount of	Amount of claims not	Amount of claims	Dotails in	Remarks,
Category of creditor	No. of Claims	Amount	No. of Claims	Amount of Claims Admitted	contingent claims	admitted	under verification		if any
Secured financial creditors belonging to								1	
any class of creditors	-	-	-	-	-	-	-	1	
Unsecured financial creditors belonging to					_			2	
any class of creditors	-	-	-	-	-	-	-	2	
Secured financial creditors (other than									
financial creditors belonging to any class	-	-	-	-	-	-	-	3	
of creditors)									
Unsecured financial creditors (other than									
financial creditors belonging to any class	2	1,64,94,29,042	2	1,64,94,29,042	-	-	-	4	
of creditors)									
Operational creditors (Workmen)	-	-	-	-	-	-	-	5	
Operational creditors (Employees)	-	-	-	-	-	-	-	6	
Operational creditors (Government Dues)	-	-	-	-	-	-	-	7	
Operational creditors (other than									
Workmen and Employees and	-	-	-	-	-	-	-	8	
Government Dues)									
Other creditors, if any, (other than									
financial creditors and operational	-	-	-	-	-	-	-	9	
creditors)									
<u> </u>		4 (4 0 4 0 0 0 4 0		1 (1 0 1 0 0 0 10					_
Total	2	1,64,94,29,042	2	1,64,94,29,042		-	-		

							ANNE
					FOCUS REA	ALCON PRI	VATE LIMITED ; C
		_	_		List of secur	ed financia	l creditors belong
			Details	of claim			Details of Claims /
SI. No.	Name of creditor	Identification No.	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest
Note: IR	RP has not rec	ceived any claim und	er this cla	iss till the			
date							

r

EXURE 1

OMMENCEMENT OF CIRP ON 14.09.2022

s to any class of creditors as on 27.09.2022

Admitted Amount	Whether Related	% voting share in	Amount of contingent	Amount of any mutual dues, that may be set-	Amount of claim not	Amount of claim under
covered by guarantee	Party ?	CoC	claim	off	admitted	verification

Remarks, if any

							ANNEXURE 2							
					FOCUS REALCOI	V PRIVATE LIN	NITED ; COMN	IENCEMEN	T OF CIRP	ON 14.09.2022	2			
				List of u	nsecured financ	ial creditors b	elongs to any d	class of crea	ditors as o	n 27.09.2022				
			Details of cla	im received		Details of	Claims Admittee	1		Amount of	Amount of any	Amount of		
SI. No.	Name of creditor	Identification No.	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether Related Party?	% voting share in CoC	contingent claim	mutual dues, that may be set-off	claim not	Amount of claim under verification	Remarks, if any

							ANNEXURE	3							
					FOCUS REA	LCON PRIVAT	TE LIMITED ; COMN	IENCEMENT O	F CIRP ON	14.09.202	2				
						List of sec	ured financial credi	tors as on 27.0	9.2022						
			Details of c	laim received			Details of Claims Adm	itted			Amount of	Amount of any	Amount of	Amount of	
SI. No.	Name of creditor	Identification No.		Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether Related Party ?		contingent claim	mutual dues, that may be set-off			Remarks, if any
	1	Total		-	-		-						-	-	
			ndor this close till												

								ANNEX										
								RIVATE LIMITED ; CO			14.09.2022							
			Details	s of claim received						s of Claims Admitte	ed							
SI. No.	Name of creditor	Date of		Amount claimed				Amount of claim adm	tted		Nature of claim		Whether Related	voting	Amount of contingen	Amount of any mutual dues, that		Amount of claim under verification
		Receipt	Principal	Interest	Other Charge s	Total	Principal	Interest	Other Charg es	Total		guarantee		share in CoC	t claim	may be set-off	admitted	vernication
1	CYGNUS PROPBUILD PVT. LTD.	19-Jul-22	78,00,00,000.00	6,64,17,535.00	-	84,64,17,535.00	78,00,00,000.00	6,64,17,535.00	-	84,64,17,535.00	Optional convertible Debentures	-	No	51.32	-	-	-	-
2	aadi Buildwell Private Limited	19-Jul-22	74,00,00,000.00	6,30,11,507.00	-	80,30,11,507.00	74,00,00,000.00	6,30,11,507.00	-	80,30,11,507.00	Optional convertible Debentures	-	No	48.68	-	-	-	
		Total	1,52,00,00,000.00	₹ 12,94,29,042.00	-	1,64,94,29,042	1,52,00,00,000.00	₹ 12,94,29,042.00	-	1,64,94,29,042		-	-	100.00) -	-	-	-

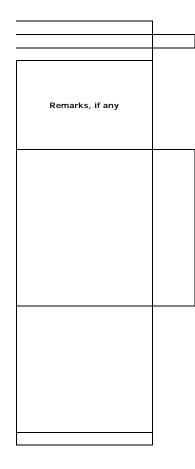
Note:

1 The list of Creditors is prepared on the basis of Claims received from the Creditors

2 The Claims have been admitted on the basis of the documents submitted by the Creditors itself as no compelte data for verification of claims provided by the suspended board of directors.

3 The said claims may further undergo changes if other information made available to the IRP as per the provisions Regulation 14 of the IBBI (CIRP) Regulations, 2016

4 The claims submitted by the Creditors have been admitted on Provisional Basis



						ANNEXU	JRE 5							
				FOCUS	REALCON PRI	VATE LIMITED	; COMMENCE	EMENT OF	CIRP ON 1	4.09.2022				
				L	ist of Operation	onal Creditors (N	Workmen) as	on 27.09.2	2022					
	Name of authorised			Details of clai	im received	Det	ails of Claims A	Admitted		Amount of	Amount of any	Amount of	Amount of	
SI. No.		Name of Workmen Identificatio No.		Date of Receipt	t Amount Amour claimed claim adr		Nature of claim	Whether Related Party?	% voting share in CoC	contingent	Amount of any mutual dues, that may be set-off			Remarks, if
Noto: IDD	has not received any	claim under this clas	e till the date						1					لـــــــــــــــــــــــــــــــــــــ

FOCUS REALCON PRIVATE LIMITED ; COMMENCEMENT OF CIRP ON 14.09.2022 List of Operational Creditors (Employees) as on 27.09.2022 Name of authorised representative, if any Name of Employee Identification No. Details of claim received Details of Claims Admitted Amount of claim admitted Amount of claim Amount of share in Coc Amount of contingent Amount of claim Amount of claim admitted Amount of claim Amount of party ? Amount of claim Amount of contingent Amount of claim Amou	of
SI. No. Name of authorised representative, if SI. No. Name of Employee Identification No. Date of Receipt Claims Amount of Claims Amount of Claims Admitted Cl	of
SI. No. authorised representative, if SI. No. Interesting the second sec	of
SI. No. authorised representative, if Name of Employee Identification No. Date of Receipt Claimed claim admitted claim admitted claim	01
	der Remarks, if any
any Colline Colline Colline Colline Party? CoC Colline Industries Colline Coll	
	<u> </u>
Note: IRP has not received any claim under this class till the date	

								ANNEXURE 7								
					1	FOCUS REALCON	I PRIVATE LIN	IITED; COMMENCEN	AENT OF CIRP (ON 14.09.2	2022					
						List of Ope	erational cred	litors (Government l	Dues) as on 27.	09.2022						
	Detai	ls of Claima	int	Details of claim	received			Details of Claims Adr	nitted			A	A	A	A	
SI. No.	Department	Governm ent	Identifica tion Number	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether Related Party?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
				a alaas till the date												

				FOCUS REALCON PRIVATE LIM		MENCEME						
		Data ile a C		onal creditors (Other than Wo			and Go	vernment	Dues) as on 2	7.09.2022		
SI. No.	Name of creditor	Details of	claim received Total Amount claimed	Total Amount Admitted Amount covered by security interest	Amount	Whether Related	% voting share in CoC	Amount of contingen t claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	nas nor received any clai											

Note: IRP has nor received any claim under this class of creditor

							ANNEXURE 9							
					FOCUS REALCO	ON PRIVATE L	MITED ; COMMEN	CEMENT OF CI	RP ON 14.0	9.2022				
				List of other	creditors (Othe	r than financi	al creditors and ope	rational credit	ors) as on 2	27.09.2022				
			Details of cl	aim received		Deta	ails of Claims Admitted			Amount of	Amount of any	Amount of		
SI. No.	Name of creditor	Identification No.	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether Related Party?	contingent claim	mutual dues, that may be set-off	claim not admitted	Amount of claim under verification	Remarks, if any
				-										